

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/2931/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court, Dhubri.

Dated Guwahati the 21st August, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.F.C.XII.1-2019/536/El dated 19.08.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, with your official vehicle, at your own cost, after Court hours of 21.08.2020 till the morning of 24.08.2020, has been granted, subject to adherence to Lockdown protocols. The Counsellor, Family Court, Dhubri will remain in charge of the Family Court Dhubri in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/2932 /A, dated 21.8.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

(Signature)
21/8/2020

JT. REGISTRAR (VIGILANCE)

A.S.T.
21-08-2020